BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 123A/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Windson Chemical Pvt Ltd.

V/s.

Alpha Particle Board Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HARMISH K. SHAH

9town5A

Perpondent AMM

2. Jainin R. Dave Advocate Petitioner Z

ORDER

Learned Advocate Mr. Jaimin Dave present for Operational Creditor/ Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Objections not filed.

Heard arguments of learned Counsel for Petitioner and Learned Counsel for Respondent.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.